

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:419
ANSWERED ON:23.11.2011
NGOS FOR WOMEN LIVING ABROAD
Rama Devi Smt. ;Singh Rajkumari Ratna

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the details of the Non-Governmental Organisations and legal teams which provide legal aid and assistance to Indian women living abroad,
- (b) if so, the details thereof; and
- (c) the details of number of women living in foreign countries provided with such legal aid and assistance by the Government during the last three years and the nature of assistance provided to them?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

Statement is laid on the table of the House

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO.419 FOR ANSWER ON 23.11.2011 REGARDING 'NGOs FOR WOMEN LIVING ABROAD'

- (a): The list of Indian Women`s Organizations/ Indian community associations/ NGOs empanelled with the Indian Missions/Posts abroad to provide legal and financial assistance to Indian women deserted by their overseas spouses is enclosed at Annexure-I.
- (b): Under the scheme Indian Missions in the countries concerned empanel credible Indian Women`s Organizations/Indian Community Associations/Non-Governmental Organisations and their member advocates, preferably women, to provide legal aid to the victims in distress and whose names have been approved by the Ministry of Overseas Indian Affairs.
- (c): The number of cases where women living in foreign countries have been provided with financial/legal assistance by the Government during the last three years under the MOIA`s Scheme for providing financial assistance to needy women in distress who have been deserted by their overseas Indian spouses for obtaining counseling and legal services is enclosed at Annexure-II.

The empanelled NGOs render various types of assistance such as providing legal and psychological counseling to the victims of NRI marriages living abroad, arranging for out of court settlements in tricky cases, helping the victims file cases in the foreign courts, intercede with local authorities, etc.